NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 221/9 /HDB/2017
NAME OF THE COMPANY	MPR Refractories Ltd
NAME OF THE PETITIONER(S)	Komal Atomizer Pvt Ltd
NAME OF THE RESPONDENT(S)	MPR Refractories Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ibeahing Merchant	Adv Tate	9819708981	Merhant
Salman Chardhan	Advo cale	8585479602	Amer

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Marin Les K. Slosholl	ARoc)	9541051223	des

Heard Shri Ibrahim Merchant and Ms. Sabnam Chowdhry, Learned Counsels for Petitioner and Shri S. Malla Rao and Shri K. Sashidhar, Learned Counsels for the Respondent.

The Learned Counsels for the Respondent submits that he takes notice and waives further notice and requested time. The Learned Counsel for the Petitioner is filing a counter today after serving the copy to other side. Post the case for admission on 14.11.2017 and Learned Counsel for the Petitioner is also permitted to file a rejoinder in the meanwhile.

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